urban areas and 21,673 Post Offices situated in the rural areas are working on loss.

- (c) During the years 1968, 1969 and 1970 3190, 2607 and 2635 Post offices respectively were opened in the rural areas and 358, 306 and 350 Post offices respectively were opened in the urban areas.
- (d) It is proposed to open 2764 Post Offices in the rural areas and 394 Post Offices in the urban areas of the country during the financial year 1971-72. Of these, 24 sub-offices in the urban areas and 200 extra departmental branch offices in rural areas are proposed to be opened in Bihar State.

## Production of Cotton

- 121. SHRI A. N. CHAWLA: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government have evolved some programme for increasing the cotton production in 1971-72 as also same long-term programme for increase in production of cotton;
- (b) if so, the broad outlines thereof; and
- (c) the new areas Government propose to develop under cotton where irrigation facilities could be extended?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI ANNASAHIB P. SHINDE); (a) Yes, Sir.

- (b) Broad outlines of the Centrally Sponsored Cotton Development Programme for 1971-72 are as under:
  - 1. Centrally Sponsored Scheme for Maximised Production of Cotton.
  - (i) To increase the production of cotton by adoption of package of practices over an area of 5.72 lakh hectares.
  - (ii) Production of adequate quantity of Nucleus and Foundation Seed over an area of 914 hectares.

- iii) Composite Demonstrations over an area of 6265 hectares
- (iv) Organisation of Mass Plant Protection Campaigns over an area of 1.75 lakh bectares
- (v) Aerial Spraying of Pesticides for plant protection over an area of 2 60 lakh hectares.
- (vi) Demonstration of the advantage of Foliar application of urea in raising the yield level in rainfed tracts over a gross area of 28.320 hectares
- (vii) Establishment of 24 kapas grading contres in the areas covered by Intensive Cultivation Scheme
- 2 Centrally Sponsored Scheme for the development of Sea island Cotton

Production of Sea Island Cotton in the States of Andhra Pradesh and Mysore over an area of 1,000 hectares

In order to further intensify the production efforts, specific schemes on the pattern of Intensive Area Development Programme etc. are under consideration.

The coverage under all the above schemes will be increased in a phased manner during 1972-73 and 1973-74.

(c) Government propose to develop irrigated cotton in the Nagarjunasagar Project in Andhra Pradesh, Tungabhadra Project in Mysore and Rajasthan Canal Area in Rajasthan.

## Land Army of Educated Unemployed

- 122. SHRI S. M BANERJEE: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) whether a land Army is likely to be created for providing jobs to the educated unemployed;
  - (b) if so, when; and
- (c) whether any detailed scheme has been chalked out in this regard?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR); (a) No.

(b) and (c). Do not arise,

## Opening of Public Call Offices in Puri and Berhampur in Orissa

- 123. SHRI CHINTAMANI PANI-GRAHY: Will the Minister of COMMUNI-CATIONS be pleased to state:
- (a) whether new Public Call Offices have been opened in the Puri and Berhampur Postal Divisions in Orissa in 1970-71;
- (b) whether Public Call Offices at Kuhuri, Gania, Garh Nial in the District of Puri in Orissa have been opened by now; and
  - (c) if not the reasons therefor?

THE MINISTER OF COMMUNICA-TIONS (SHRI SHER SINGH): (a) Yes, Sir. Three public call offices have been opened in Puri Postal Division and four in Berhampur Division during the year 1970-71.

- (b) No. Sir.
- (c) The proposals to open public call offices at Kuhuri, Gania and Garh Niai in District Puri of Orissa are still under examination.

## Implementation of Textile Wage Board Award in Textile Mills in Kanpur

- 124. SHRI S. M. BANERJEE: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) whether the Textile Wage Board Award has been implemented in all the Textile Mills in Kanpur;
  - (b) if not, the reasons for the same;
- (c) the names of those Mills which have not implemented the same; and
- (d) the action taken by the Government?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR): (a) to (d). The position of implementation of the recommendations of the Textile Wage Board in the 10 Cotton Textile units of Kanpur, as reported by the State Government, is as follow:

- (1) The 5 units mentioned below have implemented most of the recommendations, except fixation of a basic wage with effect from 1-1-1969 and revision of piece-rates in respect of which negotiations are in progress:
  - (1) M/s Elgin Mills Co. Ltd. (Mill No. 1), Kanpur.
  - (2) M/s Elgin Mills Co. Ltd., (Mill No. 2), Kanpur.
  - (3) M/s Cawnpore Textiles Ltd., Kanpur.
  - (4) M/s J. K. Cotton Spg. and Wvg. Mills Co. Ltd., Kanpur.
  - (5) M/s Swadeshi Cotton Mills Co. Ltd. Kanpur.
- (ii) The following 3 units have implemented the recommendations partially:—
  - (1) Muir Mills Co. Ltd., Kanpur.
  - (2) Atherton West and Co. Ltd., Kanpur.
  - (3) J. K. Manufacturers Co. Ltd., Kanpur.

Out of these, two units viz. Atherton West and Co. Ltd., Kanpur and J. K. Manufacturers Co. Ltd., Kanpur had gone in writ before the Hon'ble High Court against the order of Government enforcing recommendations of the Wage Board and have obtained stay orders; they have however, implemented the recommendations partially as per agreement between the employers and workmen.

- (iii) The following 2 units have not implemented the recommendations, claiming themselves to be weak units:—
  - (1) M/s Laxmi Ratan Cotton Mills Co. Ltd., Kanpur.